

श्री अमजित जी
 11/2/26

Declaration of Assets and Liabilities

Year 2025-26

I, RAKESH KUMAR, son/daughter/wife of NAGENDRA PRASAD

aged 50 years, belonging to Bihar Vidhan Sabha Secretariat service and presently working as BIHAR VIDHAN SABHA PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000	RAJNI KUMARI 10,000	SAURAV RANJAN 5000	SRIJITY KUMARI 4,000	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.A/c in 398842 B.V.M. Branch R.D. One yr. 5000/- Monthly	U.S.B.I. A/c Rs. 131762 (2) B.O.I. A/c Rs. 7,000/-	S.B.I.	Canara Bank	
(iii)	Bonds, Debentures and Shares in companies	NIL	Sahara	NIL	NIL	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) NPS TIER(3) of Rs. 5,500/-	(1) Lic Policy Annual Premium 4312/-, 4881/- 6005/- & 12010/- (2) P.P.F. (S.B.S) (3) R.D. (P.O.)	(1) LIC Policy Annual Premium Rs. 28554/- (2) P.P.F. (P.O.) (3) R.D. (P.O.)	(1) LIC Policy Annual Premium Rs. 28554/- (2) P.P.F. (P.O.) (3) R.D. (P.O.)	
(v)	Motor Vehicles (details of make, etc.)	Scooty BR-01-HH 0589	Scooty BR-01-BD 9644	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold 40 gm	Gold 150 gm Silver 500 gm	Gold 30 gm	Gold 35 gm Silver 150 gm	
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	✓	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	✓	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	✓	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs. 1,14,079/- for the Assessment year 2025-26 PAN No. - AYYPK4692G	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rakesh Kumar

Name of Employee: RAKESH KUMAR

Designation: PRIVATE SECRETARY

Department: BIHAR VIDHAN SABHA, PATNA

Place: Patna

Date: 11/02/25

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rakesh Kumar